

true, then I want to know from the hon. Minister as to what steps have been taken by the Government in this connection ?

SHRI Z.R. ANSARI : So far as the question of water pollution is concerned, it is true that domestic waste is thrown into the rivers and that our sewerage system has become old and obsolete. The Delhi Administration is making full efforts to renovate the sewerage system and it has formulated several schemes for this purpose.

SHRI MANVENDRA SINGH : Mr. Speaker, Sir, through you, I want to know from the hon. Minister whether a scheme to clean the river Yamuna, on the lines of the Ganga cleaning scheme, is under consideration ?

(Interruptions)

SHRI V. TULSIRAM : What is the question number ?

MR. SPEAKER : No, no. Shri V. Tulsiramji, it is a supplementary question.

SHRI BALKAVI BAIRAGI : Mr. Speaker, Sir, he is upset since evening.

MR. SPEAKER : You haven't offered him something to eat.

SHRI MANVENDRA SINGH : Mr. Speaker, Sir, I want to know whether there is any scheme for cleaning the pollution of the Yamuna water under consideration or not and if there is one, then when would the work start and when would it be completed and also from which place would the cleaning work start ? Thirdly, I want the hon. Minister to assure the House today that the cleaning of Yamuna pollution would be started from Mathura, the birth place of Lord Krishna.

SHRI Z.R. ANSARI : Mr. Speaker, Sir, the scheme for cleaning the river Yamuna is also under our consideration and the States have also sent their proposals and schemes for it. We are looking into them. We want to clean the abode of every God but it is not possible to make all the places pollution free at once. If Gods and men both make combined efforts, then perhaps it may become possible.

SHRI RAM NAGINA MISHRA : Mr. Speaker, Sir, I have a point of order. I want to know from the hon. Minister as to how many Gods are there and how many of them is he going to purify ?

[English]

MR. SPEAKER : No point of order.

[Translation]

MR. Z.R. ANSARI : Mr. Speaker, Sir, in case I have injured the feelings of the hon. Member, I would like to apologise for that. My only intention was to say that India is a country of Gods, sages and ascetics. And as it is a land of Gods and ages we want to make every nook and corner of it pollution free. This is our intention. If there is anything wrong in it, then I take back my words.

MR. SPEAKER : Do not try to stretch every matter too far.

[English]

Extension of Bombay Computer Cheques Clearing System upto Kalyan Complex

*36. **SHRI S.G. GHOLAP :** Will the Minister of FINANCE be pleased to state :

(a) whether there is any proposal to extend the jurisdiction of Computer Cheques Clearing System of Bombay upto Kalyan Complex; and

(b) if so, when it would be extended ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India has reported that in the General Body Meeting of the Bombay Bankers' Clearing House held on 17th November, 1986, a decision has been taken to extend the area of jurisdiction of the Bombay Bankers' Clearing House to Kalyan from 1st July, 1987. Reserve Bank of India has initiated steps for implementation of this decision.

SHRI S.G. GHOLAP : Sir, it is accepted that a decision has been taken to extend the area of jurisdiction of the

Bombay Bankers' Clearing House to Kalyan from 1st July, 1987. My question was, whether it is applicable to Kalyan Complex and not to Kalyan only? What is the factual position?

SHRI JANARDHAN POOJARY : Kalyan means an area which is coming under Kalyan Complex also. Sir, here, we have taken steps also to implement this decision.

MR. SPEAKER : No Supplementary.

SHRI S.G. GHOLAP : No, Sir.

[*Translatian*]

Seizure of Gold by Customs Department

*37. **SHRI BANWARI LAL BAIRWA :**
DR. A.K. PATEL :

Will the Minister of FINANCE be pleased to state :

(a) year-wise break-up of the gold seized by Customs Department during the last three years and the reasons for the increase, if any, in smuggling of gold;

(b) whether price of gold has shown any downward trend due to such large scale seizures; and

(c) any new scheme chalked out by Government to check smuggling of gold into India?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). A statement is given below.

Statement

(a) The total value of gold seized under the Customs Act during the years 1984, 1985 and 1986 is given below :

Year	Value (Rs. in crores)
1984	10.84
1985	51.89
1986	46.71

Gold continues to be one of the sensitive items smuggled into the country due to its perennial demand and restricted supplies. The magnitude of smuggling of gold into the country is largely determined by the fluctuating profit margin as between the domestic and international prices of gold.

(b) Reports received indicate that large scale seizures of gold by Customs authorities do have some effect on the domestic prices of gold.

(c) The anti-smuggling machinery throughout the country particularly in vulnerable areas of sea coast, land border regions and airports remain alert to check and detect smuggling of gold into the country. Sophisticated anti-smuggling equipments such as metal detectors, baggage X-ray machines, C.C.T.Vs. are utilised for prevention and detection of gold concealed on person of passengers and their baggage/in-cargo. Close co-ordination is maintained with all the concerned agencies in the prevention and detection of gold smuggling into the country.

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Decline in the National Savings Rate

*23. **SHRIMATI N. P. JHANSI LAKSHMI :** Will the Minister of PLANNING be pleased to state :

(a) whether national savings rate especially in public sector has registered a steady decline in the past few months;

(b) if so, the reasons therefor; and

(c) the steps being taken to check the fall?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHRAM) : (a) to (c). Estimates of saving and saving rate are prepared annually on the basis of detailed accounts contained in budget documents of Central and State Governments, accounts of public sector and private corporate sector enterprises, etc. These accounts are not available on a